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Title: Introduction of the Compensatory Afforestations Fund Bill, 2015.

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): Madam, I beg to move for leave to introduce a Bill to provide for the establishment of funds under the public accounts of India and the public accounts of each State and crediting thereto the monies received from the rest agencies towards compensatory afforestation, additional compensatory afforestation, penal compensatory afforestation, net present value and all other amounts recovered from such agencies under the Forest (Conservation) Act, 1980; constitution of an authority at national level at each of the State and Union territory Administration for administration of the funds and to utilize the monies so collected for undertaking artificial regeneration (Plantations) assisted natural regeneration, protection of forests, forest related infrastructure development, Green India Programme, wildlife protection and other related activities and for matters connected therewith or incidental thereto.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the establishment of funds under the public accounts of India and the public accounts of each State and crediting thereto the monies received from the rest agencies towards compensatory afforestation, additional compensatory afforestation, penal compensatory afforestation, net present value and all other amounts recovered from such agencies under the Forest (Conservation) Act, 1980; constitution of an authority at national level at each of the State and Union Territory Administration for administration of the funds and to utilize the monies so collected for undertaking artificial regeneration (Plantations) assisted natural regeneration, protection of forests, forest related infrastructure development, Green India Programme, wildlife protection and other related activities and for matters connected therewith or incidental thereto."

*The motion was adopted.*

SHRI PRAKASH JAVADEKAR: Madam, I introduce\* the Bill.

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